

(c) whether Centre had any plan to give financial assistance to States and if so, to what extent Punjab and West Bengal availed of the opportunity?

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AND SPORTS (SHRI R. K. JAICHANDRA SINGH) : (a) to (c). Under the scheme of Grants to State Sports Councils, grants-in-aid are admissible to all States/U.Ts including West Bengal and Punjab, on the basis of proposals received from them every year. Based upon proposals received from the Governments of West Bengal and Punjab, Grants-in-aid of Rs. 2,11,212 and Rs. 25,81,850 were released to them during Sixth Plan period.

Setting up a Mountaineering Institute in Delhi

6617. SHRI B. L. SHAILESH : Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state :

(a) whether Government have decided to set up a Mountaineering Institute at Delhi; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS (SHRI R. K. JAICHANDRA SINGH) : (a) No, Sir.

(b) Does not arise.

Technology Imports

6618. DR. V. VENKATESH : Will the PRIME MINISTER be pleased to state :

(a) whether Government's attention has been drawn to the news item appearing in the *Statesmen*, New Delhi, dated 23 April, 1985 captioned "Technology imports must be selective";

(b) if so, the reaction of Government thereto;

(c) steps taken by the Government on different resolutions adopted at the conventions;

(d) whether there is any programme to identify the waste land areas in different States in the country for proper development of energy resources; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ V. PATIL) : (a). Yes Sir.

(b) The Technology Policy Statement of the Government announced in 1983, has already emphasised that Technology Import will continue to be selective.

(c) The recommendations and resolutions of the Convention are reflected in the Technology Policy Statement and Government policies and measures and these include: strengthening the Research and Development base; utilisation of scientific manpower for transfer and improvement of technology; support for indigenous technology; and dissemination of information on such technology.

(d) and (e). Government has set up a National Wasteland Development Board with the object of bringing wasteland under fuel and fodder.

[Translation]

House Tax Notices to Allottees under Rohini Scheme by DMC

6619. SHRI VISHNU MODI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the Delhi Municipal Corporation has served house tax notices on the allottees declared successful in the first and second draw of lots under Rohini Scheme of D.D.A.

(b) whether it is also a fact that some of these notices have been served on those allottees also who have not yet been given possession of any plot;

(c) whether Delhi Municipal Corporation and Delhi Development Authority have any scheme under which no house tax will be charged until the allottees constructs his house on the plot;

(d) whether under these circumstances Government propose to conduct an inquiry to ascertain the reasons as to why such notices are being served; and

(e) if so, the details in this regard and if not, the reasons thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI-MATI RAM DULARI SINHA) : (a) Yes, Sir.

(b) to (e). Notices proposing to levy property taxes are issued to allottees of DDA plots/flats on the basis of allotment made by D.D.A. but property tax is charged from the date of taking over possession. Plot tax is chargeable from the date of taking over possession of the plot to the construction of the building. Hence, property tax will be charged on the plots for the period prior to completion of construction of houses in accordance with provisions of Sec. 116(2) of the D.M.C. Act, 1957. In view of the position stated, the question of conducting an enquiry into the matter does not arise.

[English]

Restriction on Private Aircraft being Hired

6620. SHRI DIGVIJAY SINGH : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether there are any restrictions at present for private aircraft being hired or chartered for operation within India for promotion of tourism;

(b) if so, the reasons thereof; and

(c) whether there is any proposal to set up joint sector corporation for promoting tourism and feeder services ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) : (a) and (c). No, Sir.

(b) Does not arise.

Pak Offer to Americans about Karachi as Rest and Recreation Centre for U.S. Soldiers and Military Infra-structures

6621. SHRI SAIFUDDIN CHOWDHURY : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that Pakistan Government have offered Karachi for Rest

and Recreation Centre for U.S. soldiers and also engaged in construction of Military infra-structures, likely to be used by the Americans;

(b) if so, the details thereof; and

(c) the reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KHURSHEED ALAM KHAN) : (a) Government has seen reports to this effect.

(b) and (c). Government is opposed to the setting up of foreign base/facilities in any country. Government's views in the matter have been conveyed to both the United States and Pakistan Governments.

[Translation]

Devasthan Department for Historical Temples

6622. SHRI MANVENDRA SINGH : Will the Minister of CULTURE be pleased to state :

(a) whether Government have now set up "Devasthan" Department for the maintenance and protection of historical temples and other major religious places in Rajasthan which were the property of the former princes and if so, the approximate number of temples and major religious places which are under this department and the main functions thereof; and

(b) whether such type of department has been created in Uttar Pradesh also and if so, the name thereof and if not, whether Government propose to create such a department for the maintenance of ancient temples and religious places in Uttar Pradesh and if so, by what time and if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL AND TRAINING, ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION AND IN THE DEPARTMENT OF CULTURE (SHRI K. P. SINGH DEO) : (a) and (b). No such Department has been set up by the Central Government. The matter concerns the State Government. However, ancient and historical temples under Central protection are looked after and